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Title: Need to disburse wages under Mahatma Gandhi National Rural Employment Guarantee Scheme in Rajasthan through cooperative banks.

**\*श्री चौट नाथ (अलवर):** राजस्थान में अल्पकालीन सहकारी साख संस्थाएं राज्य में मनरेगा श्रमिकों को बैंकों के माध्यम से भुगतान करने में महत्वपूर्ण भूमिका निभा रही हैं। इन संस्थाओं द्वारा 34 तार्ख मनरेगा श्रमिकों को भुगतान का कार्य अब तक संतोषजनक ढो रहा है। परंतु इन संस्थाओं को इस कार्य निष्पादन में लाने ढो रही है जिससे इनकी ताबपूर्ता विपरीत रूप से पूर्णात्मा रूप से पूर्णात्मा रही है। अतः यह आवश्यक है कि इन संस्थाओं को इस कार्य निष्पादन में ढो रहे खर्चों की पूर्ति स्वरूप अनुमानित रूप से गशि उपलब्ध करवाई जाए। राजस्थान में अल्पकालीन सहकारी संस्थाओं का नेटवर्क काफी मजबूत है तथा उनके द्वारा ग्रामीण धोत्र में सभी सहकारी योजनाओं जैसे सार्वजनिक वितरण प्रणाली, कृषि आदानों पर अनुदान का वितरण, छोटे तथा सीमांत कृषकों में लगभग 80 प्रतिशत को फसली ऋण उपलब्ध कराना आदि शामिल है। मनरेगा अधिनियम में प्रावधान ढोने के कारण मनरेगा राशि राष्ट्रीयकृत बैंकों में रखी जा रही है किंतु अल्पकालीन सहकारी साख संस्थाओं की भूमिका को देखते हुए मनरेगा राशि राज्य के सहकारी बैंक में रखी जानी चाहिए।

HON. DEPUTY-SPEAKER: Hon. Members, please go to your seats.

...(Interruptions)

HON. DEPUTY-SPEAKER: I want to bring order in the House. Hence, I request you to go to your seats.

...(Interruptions)

HON. DEPUTY-SPEAKER: I can understand the situation. You have expressed your views.

...(Interruptions)

HON. DEPUTY-SPEAKER: You have already expressed your views to the effect that you want certain issues to be discussed. That is the point.

...(Interruptions)

HON. DEPUTY-SPEAKER: Now, you are raising some other issue.

...(Interruptions)

HON. DEPUTY-SPEAKER: Please listen to me.

...(Interruptions)

HON. DEPUTY-SPEAKER: What do you want? Tell me.

...(Interruptions)

HON. DEPUTY-SPEAKER: Please listen to me.

...(Interruptions)

HON. DEPUTY SPEAKER: The Question Hour is already over.

...(Interruptions)

HON. DEPUTY SPEAKER: I can understand the feelings of Members. I am also giving respect to the feelings of Members.

...(Interruptions)

HON. DEPUTY SPEAKER: Shri Mallikarjun Kharge wants to say something. Please hear him.

SHRI MALLIKARJUN KHARGE (GULBARGA): Mr. Deputy Speaker, Sir, since morning the business of the House is going on when Members are standing in the well. When the House is not in order, the hon. Speaker and the hon. Deputy Speaker are allowing Members to get their grievances highlighted here and continue the business. I am sorry for that.

In the morning itself I personally went and requested the Speaker to suspend the Question Hour and take up the Adjournment Motion so that we can discuss the issue thoroughly and then whatever reply the Government wants to give, let them give. If they do not want to give reply today, they can give reply tomorrow. So, I requested the hon. Speaker to suspend the Question Hour as per rule and take up the Adjournment Motion. I gave a letter to the Speaker for suspension of Question Hour only to take up that discussion. It is not a new thing. In 2011, hon. Advaniji and other important leaders expressed their views on this issue here. Today we wanted to highlight the issue because they told that within 100 days they would bring back black money. They stated that in their manifesto and also outside. Not only that; they defamed the UPA II Government on this issue. They went door to door, city to city, town to town and village to village and propagated about it. Therefore, they should apologize for this. That is why we want to have this discussion today. ...(*Interruptions*)

THE MINISTER OF URBAN DEVELOPMENT, MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI M. VENKAIAH NAIDU): Mr. Deputy Speaker, Sir, the people who have stashed black money in foreign banks, they should feel ashamed and they should offer apology to the country. As the Government, we have nothing to hide. They want to obstruct the truth. That is the problem. They do not want debate, they do not want discussion and they want to hide all their failures and crimes by creating this *hungama*. We are ready for the discussion any time. Let us have a debate. There is no problem for us. ...(*Interruptions*)

हमारे जमाने में कुछ नहीं हुआ, उनके जमाने में हुआ, यूपीए के टाइम में काला धन बाहर गया, समाजान उन्हें देना पड़ेगा, उन्हें वर्ता संकेत है, हम बहस करने के लिए तैयार हैं, हमाने सुबह भी कहा, दोपहर में भी कह रहा हूं, वेरार कभी भी डिसाइड करें, हम बहस के लिए तैयार हैं। मेरी रिपब्लिक से प्रार्थना है कि आप कृपया सदन को चलाने दीजिए। ...(*Interruptions*)

Let the House function and let the people's problems be discussed here. The children of the country are watching how the Parliament is functioning. They should understand that and they should not undermine the prestige of the Parliament. The Prime Minister has gone to Nepal for the SAARC Conference. He is attending an international conference in the interest of the country. They should know that he is in a foreign country. But they are taking his name and unnecessarily blaming him by using even certain words which are not dignified for the Parliament.

Khargeji is a senior leader. There are rules, there are regulations and there are precedents which were set by previous Governments. I am ready to walk more than half the way. Let us discuss this Bill first and afterwards take up the discussion on black money even today itself. That is my appeal to the Opposition parties. ...(*Interruptions*)

SHRI SUDIP BANDYOPADHYAY (KOLKATA UTTAR): Mr. Deputy Speaker, Sir, I gave a notice also today demanding a discussion on black money stashed outside India and steps taken by the Government to bring black money back to India. It was the notice for suspending the Question Hour. It was the common intention that the hon. Speaker will understand the gravity of the situation and the Government will respond to that....(*Interruptions*) Now Mr. Venkaiah Naidu *ji* is standing and doing very big talks. Why did he not at that moment stand and agree to the proposal of the opposition parties that let the suspension of the Question Hour be made and the discussion be initiated? ...(*Interruptions*) We feel, by not allowing the discussion, the Government is betraying the nation. बहस बहुत हो चुकी, काला धन वापस आया। ...(*व्यवधान*) काला धन वापस आया। ...(*व्यवधान*) शरकार बताए कि काला धन कैसे वापस आएगा? ...(*व्यवधान*) How will that money come back? We want to know that from the Government...(*Interruptions*)

SHRI M. VENKAIAH NAIDU: Sir, I met the Speaker before the House started. ...(*Interruptions*) We are ready for discussion. But there are rules. The Speaker is bound by rules....(*Interruptions*) The House is bound by rules....(*Interruptions*) They cannot have the discussion like this....(*Interruptions*) Then they cannot upset the Business for a full day. The entire country is watching. They are aghast with this behaviour....(*Interruptions*) I request them to please resume their seats, have meaningful discussion and take up the Bills. Then we can take up the discussion on black money also. Black money was accumulated in the last 50 years not in these 180 days. They should understand in whose period, black money was stashed outside. Let them answer this question. They should search their souls and then they must come forward. ...(*Interruptions*) हमारे जमाने में कुछ नहीं हुआ। ...(*व्यवधान*) हमाने कुछ नहीं किया। ...(*व्यवधान*) हमारे जमाने में कोई काला धन बाहर नहीं। ...(*व्यवधान*) उनके जमाने में नहीं नहीं। ...(*व्यवधान*) ये लोग उस समय मंत्री थे। ...(*व्यवधान*) ये लोग उस समय जिनमेंद्रारी नियम रखे थे। ...(*व्यवधान*) इसलिए अब उनको जवाब देना पड़ेगा। ...(*व्यवधान*) हमको कोई संकेत नहीं है। ...(*व्यवधान*) आज शाम को करें, कल सुबह करें, हम तैयार हैं। ...(*व्यवधान*) Evening or tomorrow morning, we are ready any time. ...(*Interruptions*)

HON. DEPUTY SPEAKER: Listen to me first. Kharge *ji* spoke.

...(*Interruptions*)

HON. DEPUTY SPEAKER: The Minister replied. At 4 p.m. there is a meeting of the Business Advisory Committee. There we can decide. At that time we will take it up.

...(*Interruptions*)

HON. DEPUTY SPEAKER: Therefore, we will continue with the Business.

...(*Interruptions*)